GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:2232 ANSWERED ON:10.03.2015 DAMAGE TO ENVIRONMENT BY CHEMICAL INDUSTRIES P. Shri Nagarajan

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) the details of damage reported to the environment due to the leakage/accidents in chemical industries;

(b) whether such incidents have increased in the last several years; and

(c) if so, the details thereof along with the action taken thereon and the preventive measures to safeguard the environment from such damages?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)&(b) As per information provided by the offices of the Chief Inspector of Factories (CIFs) of the State Governments / Union Territories, the details of accidents and deaths due to chemical accidents are as under:

Year No. of Accident Death Injured

201122153120121230162013110401201405-04

Incident of major environmental damages caused by leakage/accidents in chemical industries has not been reported by the CIFs.

(c) The National Disaster Management Authority (NDMA) has issued guidelines on Chemical Disasters in April, 2007. Workshops and training programmes for workers, safety awareness campaigns, special safety drives, mock drills of on-site and off-site emergency plan, etc. are organised by the concerned departments and agencies to ensure safety.